

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

ORDER

No: 66 of 2024/RG

Dated: 16.01.2024

In partial modification to the High Court Order No. 807 of 2023/RG Dated 18.07.2023, Hon'ble the Chief Justice has been pleased to reconstitute the committee on '**Information Technology & Artificial Intelligence**' which shall be as under:

1. Hon'ble Mr. Justice Atul Sreedharan;
2. Hon'ble Mr. Justice Sanjay Dhar; and
3. Hon'ble Mr. Justice Rahul Bharti.

By Order


(Shahzad Azeem)
Registrar General

No: 1220-33/RG/GS

Dated:16.01.2024

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Secretary to Hon'ble Mr/Ms Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Director, J&K Judicial Academy, Jammu.
5. Registrar Rules, High Court of J&K and Ladakh, Jammu.
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
7. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu.
8. Registrar(Adm./Management/Recruitment), High Court of J&K and Ladakh, Jammu/Srinagar.
9. Director Finance, High Court of J&K and Ladakh, Jammu.
.....for information.
10. In-Charge NIC, High Court of J&K and Ladakh, for information and uploading the same on the official website of the High Court of J&K and Ladakh.
11. In-Charge Librarian, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
12. All Concerned Sections.
13. Order file.


Registrar General